NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 25.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP243/ 16	TP94/17	Hearing	433(e)	SBI Capital Markets Ltd.Vs Deepak Cables (India) Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

"Megarle

RAJESH S.
ADVOCATE

8123976974

Pelitione

Counsel for petitioner is present. He has filed Form 5. Registry is directed to

check and put up. Meanwhile, petitioner counsel is also directed to furnish the name of IRP and his consent letter to proceed further.

List it on 22.06.2017.

MEMBER (J)

MEMBER (T)